

(b) the revenue derived from the date of inauguration of the Show; and

(c) the annual recurring expenditure?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) A sum of Rs. 33,53,027 was spent by the Nehru Memorial Fund on the setting up of this spectacle which was gifted by them to the Nehru Memorial Museum and Library. Out of this amount, a sum of Rs. 4,08,200 was paid to the Fund by the Central Government through the Nehru Memorial Museum and Library, for payment of custom duty on the import of equipment.

(b) Since its inception in April, 1975 till October, 1977, the revenue derived from the spectacle amounted to Rs. 65,256.

(c) The expenditure on the running and maintenance of this show was Rs. 1,24,825 during 1975-76 and Rs. 89,000 during 1976-77.

#### **Godowns of Private Parties in Possession of F. C. I.**

2517. SHRI KACHARULAL HEMRAJ JAIN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the total storage capacity with the Food Corporation of India;

(b) the number of godowns taken by the Food Corporation of India from private parties during the last three years in various places;

(c) how many of these godowns have been handed over to the owners and the particulars thereof;

(d) the reasons for handing over the possession of these private godowns to the owners when the F.C.I. has not got the full storage capacity and lakhs of quintals of foodgrains is rotten every year; and

(e) the action taken or proposed to be taken against the officers found responsible for this negligence?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) The total storage capacity available with the Food Corporation of India (inclusive of covered space and plinths) is 19.85 million tonnes.

(b) to (e). The information is not readily available and would be placed on the Table of the Sabha as soon as it is collected from the regional offices of the F. C. I.

#### **Estimates for the Construction of Parliament House Annexe Building**

2518. SHRI SHYAM SUNDAR GUPTA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the revised estimates and final estimates as framed by the C.P.W.D for the construction of Parliament House Annexe building and the reasons for the wide variations in the three Estimates;

(b) the amount of similar estimates for furnishing of the same building and the reasons for variations therein;

(c) the names of firms from whom Tenders were called for supply of new furniture and the amount of Tenders accepted in each case and the authority accepting these tenders;

(d) whether Government propose to institute a high level Technical probe into the construction and furnishing of this building; and

(e) if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR

BAKHT): (a) Works relating to the main building and other connected items concerning the Parliament House Annexe were sanctioned between 1968 and 1975, through different estimates totalling upto Rs. 2,20,52,901. The total expenditure on the works is, however, expected to be Rs. 3,75,00,000.

The main reasons for increase are:—

(i) increase in the material and labour cost;

(ii) additional items of work and additional amenities; and

(iii) change in specifications during the execution of work.

(b) The amount of original estimate was Rs. 32,87,831 (including Departmental Charges). The expenditure upto March 1977 was Rs. 25,95,138 (including Departmental Charges). The variation is not large.

(c) A statement is laid on the Table of the House. [Placed in Library. See No. LT-1260/77].

(d) No, Sir.

(e) Grounds have not come to light to warrant enquiry.

### अनुसूचित जाति और अनुसूचित जनजाति के बेघर परिवार

2519. श्री छबिराम धर्मल : क्या निर्वास और आवास तथा पुर्ति और पुनर्वास मंत्री यह बताने को कृपा करें कि:

(क) 31 अक्टूबर, 1977 को देश के प्रत्येक राज्य में अनुसूचित जाति और अनुसूचित जनजाति के बेघर परिवारों की संख्या कितनी थी ;

(ख) उन राज्यों के नाम क्या है जिनमें उपर्युक्त परिवारों के लिये मकानों की कमी के बारे में सर्वेक्षण किया गया है ;

(ग) गत तीन बरों में अनुसूचित जाति के कितने परिवारों के लिये मकानों का निर्माण किया गया है ;

(घ) प्लाटों का आवंटन तथा स्वल पर कच्चा किये जाने वाले परिवारों की राज्यवार संख्या कितनी है ; और

(ङ) प्रत्येक राज्य में बेघर लोगों को बसाने के लिए क्या विभिन्न उपाय किये गये हैं और इस सम्बन्ध में कितनी धनराशि व्यय की गई है ?

निर्वास और आवास तथा पुर्ति और पुनर्वास मंत्री (श्री सिकन्दर बल्ल): (क) से (ङ) : अनुसूचित जातियों व अनुसूचित जनजातियों और अन्य कमजोर वर्गों के लिए आवास की कमी का कोई विशिष्ट अनुमान तैयार किया गया है ।

आवास राज्य का विषय है और राज्यों को सभी राज्य क्षेत्र योजनाओं (आवास योजनाओं सहित) के लिए केन्द्रीय वित्तीय सहायता 'समेकित अनुदानों' तथा 'समेकित ऋणों' के रूप में दी जा रही है ।

इसके अलावा, राज्य क्षेत्र में पिछड़ी जातियों के कार्यक्रम के अधीन अनुसूचित जातियों व अनुसूचित जनजातियों के लिए मकान बनाने के लिए राज सहायता देने की एक योजना है ।

जिन परिवारों को आवास स्वल दिए गए हैं उनकी संख्या का एक विवरण संलग्न है ।